

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.1044/2021
(SWP No.330/2013)

Thursday, this the 8th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Abdul Salam Sofi,
S/o Abdul Razak Sofi,
R/o Qasba Devsar, Kulgam,
Presently posted as Deputy Director,
Forest Protection Force,
Gamma Unit K-05,
Anantnag

...Applicant

(*Nemo* for applicant)

Versus

1. State of J&K through
Commissioner/Secretary to Government,
Forest Department, Civil Secretariat,
Srinagar/Jammu.
2. Director,
Forest Protection Force,
J&K, Srinagar/Jammu.
3. Joint Director,
Forest Protection Force,
Kashmir, Srinagar.
4. Deputy Director,
Forest Protection Force,
K-06, Kupwara.

...Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)



ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

It is represented that the sole applicant in the T.A. is no more. Hence, the T.A. is dismissed as abated.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

July 8, 2021
/sunil/rk/